

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3464
TO BE ANSWERED ON- 20/12/2021

PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs)

3464. MS CHANDRANI MURMU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received a proposal from the State Government of Odisha for inclusion of two Parliamentary Vulnerable Tribal Groups communities such as Chuktia Bhunjia and Paudi Bhuyan in the ST list;
- (b) if so, the details thereof;
- (c) the time by which these two PVTG communities will be enlisted and declared as ST; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) & (b): This Ministry has received the recommendation of State Govt. of Odisha for inclusion of (i) 'Paudi Bhuyan/Pauri Bhuyan(PVTG)' as section of Bhuyan tribe (ii) 'Chuktia Bhunjia(PVTG)' as a section of Bhunjia Tribe in ST list of Odisha in 2014.

(c) & (d): The Government of India on 15.6.1999 (further amended on 25.6.2002) has laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government / UT Administration and concurred with by Registrar General of India (RGI) and National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended. All actions on the proposal is taken as per the approved modalities, which is an on-going process.
